

BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

TWENTY-FIRST REPORT

(Presented on 19.8.1992)

The Business Advisory Committee held a sitting on Wednesday, the 19th August, 1992.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1992.
(Consideration and passing) | ½ hour |
| (2) Discussion on the Government motion regarding Drug Policy given notice of by the Minister of State in the Ministry of Chemicals and Fertilizers. | 2 hours |
| (3) Discussion on the Government motion regarding Dunkel Draft Text on Trade negotiations with reference to its effect on India's interests. | 2 hours |

3. The Committee also recommend that discussion under Rule 193 on the statement made by the Minister of State for Home Affairs in the House on the 18th August, 1992 regarding the incidents of killings of policemen's families in Punjab may be held during the remaining part of the Current Session.

NEW DELHI;
August 19, 1992
Sravana 28, 1914 (Saka)

SHIVRAJ V. PATIL
Chairman,
Business Advisory Committee.